## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1035

### TO BE ANSWERED ON THE 31<sup>st</sup> JULY, 2024/ SRAVANA 9, 1946 (SAKA)

### **FUNDS ALLOCATED TO STATE PRISONS**

**1035 SHRI PARIMAL NATHWANI:** 

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of funds allocated by Government to state prison authorities during the last five years, State-wise;

(b) the details of capacity of jails to hold inmates and their present number of inmates in various jails, state-wise; and

(c) whether Government has considered increasing budget allocation towards prison authorities to expand prison capacity in light of overcrowding of prisons and if so, details thereof?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a): State/Union Territory (UT)-wise details of funds released by the Ministry

of Home Affairs to the State Prison Authorities during the last five financial

years are given in Annexure-I.

(b): The National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2022. State/UT-wise details of capacity of prisons and inmate population as on 31<sup>st</sup> December, 2022 are given in Annexure-II. (c): 'Prisons'/'persons detained therein' is a "State List" subject under List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons and prisoners is, therefore, the responsibility of respective State Governments, who are competent to make adequate budgetary provisions in their respective jurisdictions, as per local need and requirements. The Central Government, on its part, has been supporting the States and UTs in strengthening technological interventions and in upgrading security infrastructure etc. in Prisons and Correctional Institutions.

\* \* \* \* \*

State/UT wise details of funds released by the Ministry of Home Affairs to State prison authorities during the last five financial years (in Rs. crore)

				FY 2021-	FY 2022-	FY 2023-
		FY 2019-	FY	22	23	24
SI.		20	2020-	(Modernis	(Modernis	(Modernis
No	State/UT	(E-	2020-	ation of	ation of	ation of
		Prisons)	21	Prisons)	Prisons)	Prisons)
					i noono,	r noono,
1	ANDHRA PRADESH	2.2	0	0	0	0
2	ARUNACHAL PRADESH	0.5	0	3	0	0
3	ASSAM	1.6	0	0	13	0
4	BIHAR	1.9	0	0	0	0
5	CHHATTISGARH	0.85	0	0	0	0
6	GOA	0.30	0	3	0	0
7	GUJARAT	0.75	0	0	5	0
8	HARYANA	0.75	0	0	6	5
9	HIMACHAL PRADESH	0.45	0	4	0	0
10	JHARKHAND	1.25	0	0	10	0
11	KARNATAKA	1.85	0	9	10	28
12	KERALA	0.65	0	7	0	0
13	MADHYA PRADESH	2.1	0	0	0	0
14	MAHARASHTRA	0.88	0	0	0	0
15	MANIPUR	0.3	0	3	0	0
16	MEGHALAYA	0.3	0	0	0	3
17	MIZORAM	0.5	0	3	0	0
18	NAGALAND	.82	0	0	1.50	0
19	ODISHA	2.8	0	9	0	7
20	PUNJAB	1.9	0	0	16	25
21	RAJASTHAN	1.7	0	0	2	0
22	SIKKIM	0.3	0	0	0	0
23	TAMIL NADU	2	0	0	10	0
24	TELANGANA	1.3	0	6	0	0
25	TRIPURA	0.3	0	3	0	0
26	UTTAR PRADESH	2.0	0	0	10	0
27	UTTARAKHAND	0.3	0	0	0	5
28	WEST BENGAL	1.6	0	0	0	10
29	A & N ISLANDS UT	0	0	0	0	2
30	CHANDIGARH UT	0	0	0	0	2
31	D N H & DAMAN DIU UT *	0	0	0	0	2
32	DELHI NCT	1	0	0	14	0
33	JAMMU & KASHMIR UT @	0.85	0	0	2	0
34	LADAKH UT@	-	0	0	0	2
35	LAKSHADWEEP UT	0	0	0	0	0
36	PUDUCHERRY UT	0	0	0	0.50	0
	TOTAL	34	0	50	100	91

@- Jammu and Kashmir and Ladakh are now Union Territories. Figure for the year 2019-20 is consolidated data of both UTs - Jammu and Kashmir and Ladakh.
\* D&N Haveli and Daman & Diu have since been merged into one UT

SI. No.	State/UT	Capacity of Prisons	Inmate Population	
1	ANDHRA PRADESH	8659	7254	
2	ARUNACHAL PRADESH	333	335	
3	ASSAM	9564	11592	
4	BIHAR	47750	64914	
5	CHHATTISGARH	14143	20451	
6	GOA	624	681	
7	GUJARAT	14065	16611	
8	HARYANA	20953	25471	
9	HIMACHAL PRADESH	2528	2881	
10	JHARKHAND	17671	19615	
11	KARNATAKA	15589	16203	
12	KERALA	8369	8883	
13	MADHYA PRADESH	29715	48857	
14	MAHARASHTRA	25443	41070	
15	MANIPUR	1272	855	
16	MEGHALAYA	680	1137	
17	MIZORAM	1364	1580	
18	NAGALAND	1490	469	
19	ODISHA	22855	18962	
20	PUNJAB	26556	30801	
21	RAJASTHAN	22963	24659	
22	SIKKIM	260	387	
23	TAMIL NADU	24342	18806	
24	TELANGANA	7997	6497	
25	TRIPURA	2365	1194	
26	UTTAR PRADESH	67600	121609	
27	UTTARAKHAND	3741	6858	
28	WEST BENGAL	21476	28789	
29	A & N ISLANDS	319	258	
30	CHANDIGARH	1120	1195	
31	DNH & DAMAN DIU	170	176	
32	DELHI	10026	18497	
33	JAMMU & KASHMIR	3629	5314	
34	LADAKH	155	30	
35	LAKSHADWEEP	64	6	
36	PUDUCHERRY	416	323	
	TOTAL	436266	573220	

State/UT-wise details of capacity of prisons and inmate population as on 31st December, 2022